†[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE ANNASAHEB P. SHINDE): (a) to (c) A statement is laid on the Table of the Sabha.

Statement

- (a) During 1973-74 the price of Modern bread was increased by upto 10 paise per standard loaf of 400 grams each.
- (b) The production of different varieties of bread during 1973-74 in terms of lakhs of standard loaves of 400 grams each was as follows:-

6	1	White	sandwich	bread	721 97
٠,	٠.) 44 THE	Sandwich	orçau	 141.71

- (2) Sweet bread . . 135.98
- ... 263.31 (3) Milk bread
- (4) Fruit bread 3.41
- (5) Brown bread 0.55
- (6) Masala bread 0.64
- (7) Buns 14.17
- (c) Modern Bakeries (India) Ltd. have made a total profit of Rs. 77.24 lakhs during this period (subject to audit).]

Demolition of unauthorised colonies in Delhi

*763. SHRI SCATO SWU: SHRI I. T. SINGH:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) the names of the colonies which have been enlisted by the Delhi Development Authority for demolition:
- (b) whether the residents of these colonies have called on the DDA authorities or the Minister in deputation and whether any assurances against demolition have been given to them; and
 - (c) if so, what are the details thereof?

THE MINISTER OF WORKS AND (SHRI HOUSING (SHRI BHOLA PASWAN SHASTRI): (a) No such list has been prepared by the D.D.A.

to Ouestions

(b) and (c) A deputation on behalf the residents of unauthorised colonies had met the officials of the Delhi Development Authority, but no assurance was given to the former.

कृषि भमि की ग्रधिकतम सीमा के संबंध में

* 764. श्री कल्प नाथा:

श्री जगदीश जोशी :

श्री गुर्गानन्द ठाकुर :

श्रीकमलनाय झाः

श्री नत्थी सिंह :

क्या कृषि मली यह बताने की कृपा करेगे कि उन राज्यों के नाम क्या है जिन्होंने कृषि भूमि की ग्रधिकतम सीमा के निवारण के सम्बन्ध में विधान प्रधिनियमित किया है; ग्रौर ऐसा विधान किस-किस तारीख से म्रधिनियमित किया गया है ?

†[Legislation regarding ceiling on agricultural land

*764. SHRI KALP NATH:

SHRI JAGDISH PARSAD MA-THUR:

SHRI GUNANAND THAKUR: SHRI KAMAL NATH JHA: SHRI NATHI SINGH:

Will the Minister of AGRICULTURE be pleased to state the names of the States which have enacted legislation in regard to the fixation of ceiling on agricultural land together with the dates of the enactments ?]

कृषि मंतालय में राज्य मंत्री (श्री ग्रण्णासाहेब पी० शिन्दे): एक विवरण-पत्न सभा पटल पर रख दिया गया है।

विवर्ग

क्रम सं०	राज्य का न	ताम		ग्रधिनियम का नाम	ग्रधिनियम बनाने की तारीख
1.	म्रान्ध्र प्रदेश	•	•	म्रान्ध्र प्रदेश भूमि मुधार (कृषि जोतों की म्रधिकतम सीमा) म्रधिनियम, 1972	1-1-1973
2.	ग्रसम	•	•	†ग्रसम का भूमि जोतों पर ग्रधिकतम सीमा निर्धारण (संशोधन) ग्रधिनियम, 1972	10-10-1972
3.	बिहार	•	٠	बिहार भूमि मुधार (अधिकतम क्षेत्र का निर्धारण नथा फालत् भूमि का अधिग्रहण) अधिनियम, 1972	6-1-1973
4.	गुजरात	٠		गुजरात कृषि भूमि सम्बन्धी ग्रधिकतम सीमा (संशोधन) ग्रधिनियम, 1972	23-2-1974
5.	हरियाणा		•	हरियाणा भूमि जोत सम्बन्धी ग्रधिकतम सीमा ग्रधि- नियम, 1972	22-12-1972
6.	हिमाचल् प्रदेश	•		हिमाचल प्रदेश भूमि जोत सम्बन्धी अधिकतम सीमा अधिनियम, 1972	10-7-1973
7.	जम्मू ग्रौर काश	मीर		†जम्मू ग्रौर काण्मीर भूमि सुधार ग्रधिनियम, 1972	27-11-1972
8.	कर्नाटक			कर्नाटक भूमि सुधार (संशोधन) स्रधिनियम, 1973	23-2-1974
9.	केरल			केरल भूमि मुधार (संशोधन) ग्रिधिनियम, 1969	16-12-1969
10.	मध्य प्रदेश	•		मध्य प्रदेश भूमि जोत सम्बन्धी ग्रधिकतम सीमा (संशोधन) ग्रधिनियम, 1972	8-12-1972
11.	उड़ीसा			उड़ीसा भूमि सुधार (संशोधन) ग्रिधिनियम, 1973	28-9-1973
12.	पंजाब	•		पंजाब भूमि मुधार म्रधिनियम, 1972	24-3-1973
13.	राजस्थान	.•	٠	राजस्थान का कृषि जोतो की ग्रधिकतम सीमा लागू करने विषयक ग्रधिनियम, 1973	28-3-1973
14.	तमिलनाडु	•	•	तमिलनाडु भूमि सुधार (भूमि पर ग्रधिकतम मीमा निर्धारण) (संशोधन) ग्रधिनियम, 1970	20-6-1970
15.	विपुरा	•	•	न्निपुरा भू-राजस्व तथा भूमि सुधार (द्वितीय संशोधन) त्रिधिनयम, 1974	30-4-1974
16.	उत्तर प्रदेश	Autr		उत्तर प्रदेश का भूमि की जोतो पर अधिकतम मीमा लगाने सम्बन्धी (संशोधन) श्रिधिनियम, 1972	5-6-1973
1 7.	पश्चिम बंगाल	d deff. •	•	पश्चिम बगाल भूमि सुधार (संशोधन) ग्रधिनियम, 1972 ·	4-5-1972

[†]इन तारीखों को इन राज्यों के राज्यपालों ने विधेयकों की स्वीकृति दी थी।

* [THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): A state ment is laid on the Table of the Sabha.

F 1.2	THE		i	71-	Statement	
Sl. No	Name of the State				Name of the Act	Date of enactment
1.	Andhra Pradesh				The Andhra Pradesh Land Reforms (Ceiling on Agricultural Holdings) Act, 1972.	1-1-1973
2.	Assam .		•		**The Assam Fixation of Ceiling on Land Holdings (Amendment) Act, 1972.	10-10-1972
3.	Bihar .	•	W.		The Bihar Land Reforms (Fixation of Ceiling Area and Acquisition of Surplus Land) (Amendment) Act, 1972.	6-1-1973
4.	Gujarat .	• •			The Gujarat Agricultural Land Ceiling (Amendment) Act, 1972.	23-2-1974
5.	Haryana .		•	•	The Haryana Ceiling on Land Holdings Act, 1972.	22-12-1972
6.	Himachal Prade	sh	•		The Himachal Pradesh Ceiling on Land Holdings Act, 1972.	10-7-1973
7.	Jammu & Kashi	mir			*The Jammu & Kashmir Agrarian Reforms Act, 1972.	27-11-1972
8.	Karnataka	4 .	٠.	٠	The Karnataka Land Reforms (Amendment) Act, 1973.	23-2-1974
9.	Kerala .	•	•		The Kerala Land Reforms (Amendment) Act, 1969.	16-12-1969
10.	Madhya Pradesi	h ,	·* ·-	•	The Madhya Pradesh Ceiling on Land Holdings (Amendment) Act, 1972.	8-12-1972
11.	Orissa .	•	•	•	The Orissa Land Reforms (Amendment) Act, 1973.	28-9-1973
12.	Punjab .				The Punjab Land Reforms Act, 1972	24-3-1973
13.	Rajasthan	•	•	, •	The Rajasthan Imposition of Ceiling on Agricultural Holdings Act, 1973.	28-3-1973
14.	Tamil Nadu	•	•	•	The Tamil Nadu Land Reforms (Fixation of Ceiling on Land) (Amendment) Act, 1970.	20-6-1970
15.	Tripura .	• '	•	•	The Tripura Land Revenue and Land Reforms (Second Amendment) Act, 1974.	1 30-4-1974
16	. Uttar Pradesh				The Uttar Pradesh Imposition of Ceiling of Land Holdings (Amendment) Act, 1972.	5-6-1973
17	. West Bengal	•		•	The West Bengal Land Reforms (Amendment) Act, 1972.	4-5-1972

^{* []} English translation.

^{**[}Refers to the dates on which the Bills were assented to by the State Governors.]